

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.NO.981/2000

New Delhi, this the 30th day of November, 2000 (6)

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Dr. Indrani Mandal, Wife of Dr.  
Shantanu Mandal, R/O J-1907, Chittaranjan  
Park, New Delhi-19.

...Applicant.

(By Advocate: None for applicant even on the 2nd call)

VERSUS

1. Govt. of NCT of Delhi through its Chief Secretary, Govt. of N.C.T. of Delhi, 5, Sham Nath Marg, Delhi-54.
2. The Secretary (Medical & Public Health), Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi-54.
3. The Administrative Officer (Health), Health & Family Welfare Department, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi-54.

....Respondents.

(By Advocate: Sh. Rajinder Pandita)

O R D E R (ORAL)

Justice Ashok Agarwal, Chairman:-

Applicant who belongs to the Scheduled Caste is an aspirant for the post of Medical Officer. By the present OA, she claims appointment to the said post. Sh. Rajinder Pandita, learned counsel appearing for the respondents has placed on record an order issued on 6.7.2000 which shows that the applicant has been duly selected for the aforesaid post.

2. In view of this, nothing now survives in the OA and the same is, in the circumstances, disposed of with no order as to costs.

*S.A.T. Rizvi*  
(S.A.T. Rizvi)  
Member (A)

/sunil/

*Ashok Agarwal*  
(Ashok Agarwal)  
Chairman